NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 14/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: Mr. D. R. Sharma

V/s.

M/s. Bajaj Finance Limited

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

2x. Aduritma vilus Aduocute favere.

Parrare

Patrines in Boson.

Sparra

Common Order

Co. Appeal No.14/59/ CLB/MB/MAH/2014

Co. Appeal No.16/58,59/ CLB/MB/MAH/2015

Co. Appeal No.17/59/ CLB/MB/MAH/2015

Co. Appeal No.18/58,59/ CLB/MB/MAH/2015

Co. Appeal No.19/58,59/ CLB/MB/MAH/2015

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)